

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CP 20/241-242/2016  
MA 82/2017, MA 230/2018

CORAM: SHRI B. S. V. PRAKASH KUMAR  
MEMBER (J)  
SHRI RAVIKUMAR DURAIASAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 13.08.2018

NAME OF THE PARTIES: Sangeeta Vijaykumar

Vs

Tanvi Construction Pvt Ltd & Anr

Section 241-242 of the Companies Act, 2013.

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**ORDER**

27. **MA 82/2017, MA 230/2018 in CP 20/241-242/2016**

For there being a proposal for settlement, the Respondent Counsel has stated that the Respondent side would send their counter offer by 16.8.2018. In view of the same, list this matter on 3.9.2018.

SD/-

**RAVIKUMAR DURAIASAMY**  
Member (Technical)

SD/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)